

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB).No. 318/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th July, 2017, 10.30 A.M

Name of the Company		Arun Kumar Jain -Vs- Maa Tara Industrial Complex Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Md. Shehabuddin - Operational Creditor

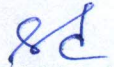
28 07 2017- C.P.(IB) No. 318/KB/2017 – Arun Kumar Jain Vs. Maa Tara Industrial Complex Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the operational creditor is present.

Perused the records, it is found that certain defects are there in the said petition which has already been pointed out in the forwarding page of the petition. Hence, the Ld. Lawyer appearing on behalf of the operational creditor is directed to cure those defects within two days.

Fixed on 02.08.2017.


MANORAMA KUMARI
MEMBER(J)